

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 100 OF 2019 & IA No. 960 OF 2019 & IA No. 178 OF 2019****Dated: 1st October, 2019****In the matter of:****Maharashtra State Electricity Distribution Company
Limited****.... Appellant(s)****Versus****Maharashtra State Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.11.2019**.

Court Master

NR